

CENTRAL ADMINISTRATIVE TRIBUNAL
BANGALORE BENCH

Second Floor,
Commercial Complex,
Indiranagar,
Bangalore-560 038.

Dated: 28 JUL 1993

APPLICATION NO(s). 588 of 1993.

Applicant(s) Sri.A.K.Rajappan v/s. Respondent(s) Director General,
CISF, N.Delhi & Ors.

To

1. Sri.A.K.Rajappan,
Assistant Sub-Inspector(Executive),
Office of the Assistant Commandant,
Central Industrial Security Force,
Ministry of Home Affairs,
Unit:N.P.C., Kaiga,
Kerwar District, Karnataka State(UK).
2. Sri.P.A.Kulkarni,
Advocate, No.48, 57th A-Cross,
Fourth Block, Rajajinagar,
Bangalore-560 010.
3. Sri.M.Vasudeva Rao,
Central Govt.stn.counsel,
High Court Bldg.
Bangalore-1.
4. The Commandant,
CISF/Unit:NFC,(Nuclear Fuel Complex,ECIL Post)
Hyderabad-500762.
5. Assistant Commandant, DDO,
C.I.S.F., MPT, Madras-1.

SUBJECT:- Forwarding of copies of the Order passed by
the Central Administrative Tribunal, Bangalore Bench
Bangalore.

Please find enclosed herewith a copy of the ORDER/
STAY/INTERIM ORDER passed by this Tribunal in the above said
application(s) on 15-07-93.

1. Lesuer
Om

N. S. 28/7/93
2. for DEPUTY REGISTRAR
JUDICIAL BRANCHES.

- 3 -

In the Central Administrative Tribunal
Bangalore Bench
Bangalore

Application No. 588/.....of 1993

ORDER SHEET (contd)

Date	Office Notes	Orders of Tribunal
		<p><u>PKS(VC)/VR(MA)</u> 15.7.1993</p> <p>Shri P.A. Kulkarni for the applicant seeks permission to withdraw this application. He says that he has filed a writ petition in the High Court. On the basis of the statement of Shri Kulkarni, this application stands dismissed as withdrawn.</p> <p>Sd- MEMBER (A) Sd- VICE CHAIRMAN</p> <p>TRUE COPY</p> <p>N. Deo S 28/7/93 SECTION OFFICER CENTRAL ADMINISTRATIVE TRIBUNAL ADDITIONAL BENCH BANGALORE</p>